

Bench No. I

Name of the Company

SBI

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No.373/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M.

		Adhunik Metaliks Ltd.		
Under Section		7 IBC		
SI. No.		ignation of Authorized Appearing on behalf of Signature with tative (IN CAPITAL date LETTERS)		
١.	SIDDHA	RTHA DATTA, A	w.7 SBI	Suhai Put
2	SUHAN	DUNEDI, Adv	CO ANV)	1
1.	Mr RA SIDHY	TNANKO BANGRJI HRTHA SHARNA,	ADV Cosporte Debte	on a
3	NAM	IRATA BASU,	ADV Cosporte Debte	01/04/207
4	MR NI	LAY SENUOPTA	, ADV)	1

ORDER

Ld. Counsels for the financial creditor and the corporate debtor are present.

Heard. Reserved for order.

≤d. (Vijai Pratap Singh) Member (J)